

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3557
TO BE ANSWERED ON 08.08.2016**

Basic Infrastructure in IIT

†3557. SHRI RAM SWAROOP SHARMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the basic infrastructure of Indian Institute of Technology (IIT) in the Mandi District of Himachal Pradesh has been set up on the basis of prescribed norms;
- (b) whether it lacks certain facilities like sports arena & equipments hostels and Kendriya Vidyalayas for the children of the employees working in the institute etc. as provided in the norms fixed in this regard and if so, the details thereof;
- (c) the time by which all the prescribed criteria would be made available in the campus; and
- (d) the details of the criteria for recruitment process in the said IIT?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

- (a) to (c) : The Indian Institute of Technology (IIT) Mandi has been set up in 2008-09 and is functional as per the norms prescribed for the IITs. Government has sanctioned Rs. 1,466 Cr for building up the permanent campus. The Phase-I of the construction has been completed and the institution has been shifted to the new campus and is currently functioning from there. The Phase II construction would begin shortly to be completed by 2019, which would address all the requirements including the sport arena, the Kendriya Vidyalaya, staff/faculty housing etc.
- (d) : Appointment of staff in all Indian Institutes of Technology (IITs) including IIT-Mandi is made as provided in the Institute of Technology Act, 1961 in accordance with the procedure laid down in the Statutes of the individual IITs/Mentor IITs.
